

**From,**

**Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 531/Admin.(Services)/2022 Dated: Allahabad: September 30, 2022**

**Subject: Regarding Nominations for Three, 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in three different schedules during October-November, 2022.**

**Sir,**

With reference to your letter no. IIPA-Trg. 2022/JTRI-1481 dated 27.09.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of three, 05 days Management Development Programme (MDP)/ Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in three different schedules during **October-November, 2022** and to nominate the Officers whose names are mentioned in enclosed lists-'A', 'B' & 'C' for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl: As above.**

**sd/-  
I/c Joint Registrar (J) (Services)**

**No. 531(i)/Admin.(Services)/2022 Dated: Allahabad: September 30, 2022**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programmes.

They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**

4. The Joint Registrar (J) (Computer), High Court, Allahabad.

**Encl: As above.**

**sd/-  
Deputy Registrar (Services)**

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management for Judicial Officers (MDP-52)

Duration: 17.10.2022 to 21.10.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6105	SMT. KIRAN BALA	Addl. District & Sessions Judge	Meerut
2.	6168	KAMLA PATI-I	Addl. District & Sessions Judge	Muzaffar Nagar
3.	6155	RAKESH KUMAR-V	Spl. J. (SC/ST, Pev.of Atroci Act)	Kaushambi
4.	6113	MAHENDRA SINGH-IV	Spl. J. (SC/ST, Pev.of Atroci Act)	Farrukhabad
5.	6046	MOHD. RASHID	Addl. District & Sessions Judge	Agra
6.	6047	RAM NARAYAN	Spl. Judge (E.C. Act)	Azamgarh
7.	6102	SMT. CHITRA SHARMA	Addl. District & Sessions Judge	Kaushambi
8.	6134	ACHCHHE LAL SAROJ	Addl. District & Sessions Judge	Hardoi
9.	6072	CHANDRA PAL-II	Spl. Judge (E.C. Act)	Allahabad
10.	6049	RAM DAYAL	A.D.J. (POCSO)	Bareilly
11.	6160	VIJENDRA TRIPATHI	Addl. District & Sessions Judge	Lucknow
12.	6146	SMT. SARLA DUTTA	Spl. J. (SC/ST, Pev.of Atroci Act)	Saharanpur
13.	6157	RAMESH	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Meerut
14.	2388	JAY PRAKASH	Spl. J. (SC/ST, Pev.of Atroci Act)	Gorakhpur
15.	6011	ALI RAJA	Spl. Judge (E.C. Act)	Jaunpur
16.	6280	SMT. CHHAYA NAIN	Spl. J. (SC/ST, Pev.of Atroci Act)	Deoria
17.	6013	VIJAY KUMAR AZAD	A.D.J. (POCSO)	Firozabad
18.	5962	RAJESH KUMAR-III	Addl. District & Sessions Judge	Gonda
19.	2390	PRATHAM KANT	Addl. District & Sessions Judge	Kanpur Nagar
20.	6141	MOHD. SAPHEEK	Addl. District & Sessions Judge	Bansi-Siddharth Nagar
21.	2074	SMT. TRISHA MISHRA	Civil Judge (Senior Div.)	Moradabad
22.	2318	SURYABHAN KUMAR VERMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Rai Bareli
23.	2324	DANVIR SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Moradabad
24.	2329	SMT. ANKITA DHAMA	Civil Judge (Senior Div.)	Etawah
25.	2338	SMT. PRIYANKA RANI	Civil Judge (Senior Div.)	Pilibhit
26.	2366	SAURAV SINGH	Addl. Chief Judicial Magistrate	Mahroni-Lalitpur
27.	2289	ATUL KUMAR NAYAK	Civil Judge (Junior Div.)	Hardoi
28.	2420	SMT. ARPITA SINGH	Civil Judge (Junior Div.)	Gautambuddha Nagar
29.	2445	SUSHRI NAGMA KHAN	Civil Judge (Junior Div.)	Gorakhpur
30.	2461	SUSHRI ASHALIKA PANDEY	Civil Judge (Junior Div.)	Sitapur
31.	2496	SUSHRI ANKITA SINGH	Judicial Magistrate	Lucknow
32.	2504	SMT. SURABHI SHREE GUPTA	Civil Judge (Junior Div.)	Muzaffar Nagar
33.	2513	SUSHRI JYOTSNA MANI YADUVANSHI	Judicial Magistrate	Agra
34.	2521	SUSHRI RICHA SHARMA	Civil Judge (Junior Div.)	Budaun
35.	2535	PUSHPENDRA CHAUDHARY	Civil Judge (Junior Div.)	Mahoba
36.	2561	SUSHRI TUSHARIKA SINGH	Judicial Magistrate	Sambhal at Chandausi
37.	2575	SMT. ANJUM SAIFI	Judicial Magistrate	Mirzapur
38.	2584	ANU CHAUDHARY	Civil Judge (Junior Div.)	Auraiya
39.	2590	ARUN KUMAR GUPTA	Metropolitan Magistrate	Kanpur Nagar
40.	2596	AMAN KUMAR	Addl. Civil Judge (Junior Div.)	Lucknow

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management for Judicial Officers (MDP-53)

Duration: 31.10.2022 to 04.11.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	2391	KM. PARUL JAIN	A.D.J. (POCSO)	Bijnor
1.	6124	ANIL KUMAR-IV	Addl. District & Sessions Judge	Kasganj
2.	6508	KRISHNA KUMAR-VI	Spl. Judge (U.P. Dacoity.A.A.)	Farrukhabad
3.	6051	PRAVEEN KUMAR SINGH-II	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Gorakhpur
4.	6070	VIPIN KUMAR-II	A.D.J. (POCSO)	Mathura
5.	2392	ASHOK KUMAR-XIII	Addl. District & Sessions Judge	Muzaffar Nagar
6.	6045	ANIL KUMAR-V	Spl. Judge (E.C. Act)	Varanasi
7.	6131	SURESH CHANDRA-VI	Addl. District & Sessions Judge	Lucknow
8.	2393	VIKAS GOSWAMI	Addl. District & Sessions Judge	Meerut
9.	6053	MANOJ KUMAR SINGH-III	Spl. Secy. & Addl.L.R.(Legislative)	Lucknow
10.	6291	GAJENDRA	Spl. Sec.& Addl. LR (Nyay Vibhag), Govt.t of U.P.	Lucknow
11.	6138	SMT. ANJANA	A.D.J. (POCSO)	Jhansi
12.	2394	SATYENDRA NATH TRIPATHI	Addl. District & Sessions Judge	Kanpur Nagar
13.	6143	TRILOK PAL SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Hathras
14.	6115	RAKESH KUMAR-VI	Spl. J. (SC/ST, Pev.of Atroci Act)	Bahraich
15.	2395	ROHIT RAGHUWANSHI	Addl. District & Sessions Judge	Varanasi
16.	6161	SMT. SANDHYA CHAUDHARY	Addl. Principal Judge, Family Court	Lakhimpur Kheri
17.	6048	KAMLESH KUMAR	Addl. District & Sessions Judge	Hapur
18.	2396	SANTOSH KUMAR GAUTAM	Addl. District & Sessions Judge	Gorakhpur
19.	6044	RAJESH KUMAR-V	A.D.J. (POCSO)	Allahabad
20.	2599	SMT. NITISHA CHAUDHARY	Judicial Magistrate	Kasganj
21.	2631	SUSHRI POOJA	Civil Judge (Junior Div.)	Ghazipur
22.	2632	KUMARI ARCHANA-II	Civil Judge (Junior Div.)	Gonda
24.	2633	SUSHRI NIKITA GOUR	Addl. Civil Judge (Junior Div.)	Azamgarh
25.	2635	SUSHRI KOMAL SRIVASTAVA	Judicial Magistrate	Varanasi
26.	2418	SUSHRI GARGI	Civil Judge (Junior Div.)	Farrukhabad
27.	2424	RAJ DEEP SINGH	Nyayadhikari, Gram Nyayalaya	Faizabad -Bikapur
28.	3385	SUSHRI EKTA SINGH-II	Civil Judge (Junior Div.)	Lakhimpur Kheri
29.	2432	MANISH KUMAR SINGH	Judicial Magistrate	Mathura
30.	2437	SUSHRI VARUNA BASIST	Civil Judge (Junior Div.)	Ghaziabad
31.	2449	SUSHRI GEETIKA GARG	Civil Judge (Junior Div.)	Saharanpur
32.	2457	NITIN KUMAR RATHI	Civil Judge (Junior Div.)	Aligarh- Iglas
33.	2475	SIDDHARTH CHATURVEDI	Civil Judge (Junior Div.)	Barabanki- Haidergarh
34.	3604	SMT. FARHEEN KHAN	Judicial Magistrate	Hapur
35.	2523	JAIVEER SINGH	Judicial Magistrate	Meerut
36.	3206	SUSHRI AKAGRATA SINGH	Judicial Magistrate	Mahoba
37.	3230	SMT. MANALI CHANDRA	Addl. Civil Judge (Junior Div.)	Allahabad
38.	3235	SMT. KHAIRUN NISA	Addl. Civil Judge (Junior Div.)	Allahabad
39.	3297	ABHINAV YADAV	Civil Judge (Junior Div.)	Jhansi- Mauraipur
40.	3313	SUSHRI VIJAY LAKSHMI YADAV	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management for Judicial Officers (MDP-54)

Duration: 14.11.2022 to 18.11.2022

Sl. No	I.D.	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	6300	JEETENDRA MISHRA	Spl. Judge (E.C. Act)	Mirzapur
2.	6099	NIRMAL CHANDRA SEMWAL	Addl. District & Sessions Judge	Ghaziabad
3.	6162	SMT. RAJESHWARI TOLIYA	Addl. Principal Judge, Family Court	Bijnor
4.	2397	RAKESH PANDEY	Spl. Judge, Anti Corruption V.B. UPSEB	Varanasi
5.	6172	VIKAS GOYAL	Addl. District & Sessions Judge	Kanpur Nagar
6.	6174	PRASHANT MITTAL	Addl. District & Sessions Judge	Bulandshahar
7.	2398	JAINENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Azamgarh
8.	6175	SUSRI SHELLY ROY	Addl. Principal Judge, Family Court	Farrukhabad
9.	6176	SANJEEV KUMAR SINGH	Addl. District & Sessions Judge	Aligarh
10.	6177	KAMLESH KUMAR PATHAK	Addl. District & Sessions Judge	Mathura
11.	2399	SMT. PRATIKSHA NAGAR	Addl. District & Sessions Judge	Jhansi
12.	6180	CHANDRA BHAN SINGH	Addl. District & Sessions Judge	Hamirpur
13.	2400	RAVI KARAN SINGH	Addl. District & Sessions Judge	Agra
14.	6181	HARSH AGARWAL	Addl. District & Sessions Judge	Meerut
15.	2401	SURENDER KUMAR	Addl. District & Sessions Judge	Kairana-Shamli at Kairana
16.	6240	AMIT VEER SINGH	Spl. Judge (E.C. Act)	Rampur
17.	6185	SMT. MONICA THAKUR	Spl. Judge (E.C. Act)	Pratapgarh
18.	6186	SARVESH KUMAR PANDEY-II	Registrar, U.P. State Public Services Tribunal	Lucknow
19.	2402	DHRUVA RAI	A.D.J. (POCSO)	Bulandshahar
20.	6188	DINESH TIWARI	Addl. District & Sessions Judge	Agra
21.	3359	VISHWANATH PRATAP SINGH	Addl. Civil Judge (Junior Div.)	Pratapgarh
22.	3360	SUSHRI ROOPALI SINGH	Judicial Magistrate	Rampur
23.	3361	SUSHRI ANUKRITI SINGH	Addl. Civil Judge (Junior Div.)	Rai Bareli
24.	3363	SUSHRI SHALINI	Addl. Civil Judge (Junior Div.)	Banda
25.	3364	SUSHRI JAGRATI GUPTA	Addl. Civil Judge (Junior Div.)	Farrukhabad
26.	3365	PRATYUSH PRAKASH	Civil Judge (Junior Div.)	Bareilly
27.	3366	AMAN SHUKLA	Addl. Civil Judge (Junior Div.)	Mahoba
28.	3367	ABHISHEK KUMAR-I	Addl. Civil Judge (Junior Div.)	Mohammadabad-Ghazipur
29.	3368	SUSHRI MANISHA GUPTA	Civil Judge (Junior Div.)	Siddharth Nagar
30.	3369	SUSHRI CHARU SINGH	Addl. Civil Judge (Junior Div.)	Pratapgarh
31.	3370	SANDEEP MANI	Addl. Civil Judge (Junior Div.)	Azamgarh
32.	3504	DHAMMA KUMAR SIDHARTH	Civil Judge (Junior Div.)	Ballia -Rasada
33.	3505	VIPUL KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Azamgarh
34.	3506	SANJAY KUMAR-VIII	Civil Judge (Junior Div.)	Aonla-Bareilly
35.	3507	SATYENDRA KUMAR MAURYA	Nyayadhikari, Gram Nyayalaya	Bahraich -Mahasi-
36.	3508	AVIRAL UMRAO	Civil Judge (Junior Div.)	Jhansi -Moth
37.	3509	SUSHRI KARISHMA JAISWAL	Judicial Magistrate	Kushi Nagar at Padrauna
38.	3510	NISHANT	Addl. Civil Judge (Junior Div.)	Mathura
39.	3511	ANKUR SINGH SOLANKI	Addl. Civil Judge (Junior Div.)	Hapur -Garhmukteshwar-
40.	3512	PUNIT MOHAN DAS	Addl. Civil Judge (Junior Div.)	Rai Bareli